

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE**

APPLICATION No. 125 of 2022

IN THE MATTER OF

KORATTUR LAKE PROTECTING PEOPLE'S MOVEMENT

Represented by Mr. S.Sekaran Regd. No. 189/2018

Secretary,

Registered Office at:

No.03, Duraisamy 1st Street,

Korattur, Chennai-600 080.

Maanidamanam@gmail.com 97840695674

... Applicant

Vs.

State by Tamil Nadu,

Rep. by its Secretary to Government,

Municipal Administration Urban & Water Supply Department,

Secretariat, Rajaji Road, Chennai Port Trust, Chennai-600009.

mawssec@tn.gov.in 044-25670491 and 10 others

... Respondents

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Dated at Chennai this the 04th day of September 2023

Counsel for the 11th respondent

(Handwritten Signature)

**V. RAJINI KANTH, B.Com., B.L.,
ADVOCATE - Enrl. No.1203/2009
Andhra Insurance Building, 3rd Floor
No.151, Thambu Chetty Street, Room No.19,
Chennai - 600 001. Mobile : 8610316415**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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APPLICATION No. 125 of 2022

KORATTUR LAKE PROTECTING PEOPLE'S MOVEMENT

Represented by Mr. S.Sekaran Regd. No. 189/2018

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Vs.

State by Tamil Nadu,

Rep. by its Secretary to Government,

Municipal Administration Urban & Water Supply Department,

Secretariat, Rajaji Road, Chennai Port Trust, Chennai-600009.

mawssec@tn.gov.in 044-25670491 and 10 others... Respondents

STATUS REPORT FILED BY THE 11th RESPONDENT (AAVIN)

1. The 11th respondent humbly submits that the Korattur people's welfare and awareness trust has filed case O.A no. 125 of 2022 before the National Green Tribunal, South zone, Chennai against the Ambattur dairy and instructed to stop directly discharging the untreated effluents and solid waste into the Korattur lake.
2. The 11th respondent humbly submits that the effluent water received from Ambattur dairy is 4,50,000 lts per day and from product dairy is 2,00,000 lts per. The total raw effluent received at ETP is 6,50,000 lts per day. But the existing consent order quantity is 3,25,000 lts per day. Hence, the product dairy effluent water is completely stopped into Ambattur dairy ETP. That the Product Dairy effluent water has taken to Sholinganallur Dairy ETP through tanker lorries for treatment.

M. M. S. S. S.

JOINT MANAGING DIRECTOR
THE TAMIL NADU CO-OPERATIVE
MILK PRODUCER'S FEDN. LTD.,
AMBATTUR, CHENNAI - 600 098.

3. The 11th respondent humbly submits that the raw effluent generated is completely utilized within our campus in vacant land of 29 acres. The trees of 3200 nos are planted at Ambattur Dairy on June 2023 and also 2100 trees planted on August 2023 (totally 5300 trees) and also planned to increase the quantity in future.



4. The 11th respondent humbly submits that the Pollution control board (TNPCB) officials inspected Ambattur dairy Effluent treatment plant (ETP) on 11.04.2023 and 28.04.2023 and insisted to rectify the following issues.

M. M. S. S. S.

JOINT MANAGING DIRECTOR
THE TAMIL NADU CO-OPERATIVE
MILK PRODUCER'S FEDN. LTD.
AMBATTUR, CHENNAI - 600 098.

JOINT MANAGING DIRECTOR
THE TAMIL NADU CO-OPERATIVE
MILK PRODUCER'S FEDN. LTD.
AMBATTUR, CHENNAI - 600 098.

A

1. Providing bar screen assembly in incoming effluent water pits I and II.
2. Renovation of oil skimmer unit.
3. Renovation of Pre-aeration tan.
4. Renovation of aeration tank III.
5. Renovation of clarifier unit II.
6. Renovation of pressure sand filter.
7. Renovation of activated carbon filter.
8. Renovation of up flow anaerobic sludge blanket (UASB) digester unit.
9. Renovation of biogas storage unit.
10. Renovation of 8 nos. of sludge drying bed.

Some of the above equipment is partially working and some of the units must be completely renovated. The above works are to be carried out for effective treatment and for handling excess arrival of raw effluent water.

5. As per the suggestion of M/s TNPCB, administrative approval has been received from our Managing Director for renovation of ETP and operation and maintenance of ETP for three years at the cost of Rs.139.05 lakh.

The details of work to be carried out are as follows,

S. No.	Name of Equipment	Nature of Work	Cost Estimation in Lakh
1	Equalization tank	1.Cleaning of scum, 2.Civil plastering of damaged portion of the tank, 3. Providing sufficient coarse bubble air diffusers for equalization tank and 4 nos. of collection wells.	5.00

2	Aeration tank - 1	1.Removing of old gear box with fan unit, 2.Civil plastering of damaged portion of the tank, 3.Providing sufficient fine bubble air diffusers.	10.40
3	Clarifier - 1	1.Removing of damaged unit, 2.Civil plastering of damaged portion of the tank and increasing the height for 2 feet. 3.Supply, installation and commissioning of new clarifier mechanism with connecting pipelines by utilizing the existing MS bridge.	6.50
4	UASB Digester	1.Removing of scum deposition inside the digester, 2.Repairing and replacing of damaged gutters in the topside, 3.Replacing of damaged gas pipelines, painting of staircase and supports.	8.00
5	Sand filter	1.Removing of old materials inside the filter, 2.Painting of inner and outer portions, 3.Replacing of new filler materials.	1.50
6	Carbon filter	1.Removing of old materials inside the filter, 2.Painting of inner and outer portions, 3.Replacing of new filler materials.	1.70
7	Sludge drying bed - 8 nos.	1.Removing of old materials inside the bed, 2.Replacing of new filler materials.	2.50
8	Dissolved Air Floatation Unit (DAF)	1.Supply, installation, and commissioning of DAF unit with structures and frames for the capacity of 8 LLPD	30.15
9	Final treated water	1.Supplying and fixing of 2.5-inchDia and 10 kg/cm ² PVC pipeline for 2500 mts with necessary valves and fittings,	8.50

M. M. S. S.
5/5/23

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	distribution lines	2.Fixing at 2 feet below the ground level and providing 1.5-inch pipe with valves of 150 nos. for distributing water.	
	Total Value for Renovation Work in Lakh		74.25
10	Operation and maintenance for 3 years on 3 shift bases	Supplying of 2 man power for each shift (One technical person and one nontechnical person) and 1 no. of nontechnical person on general shift. Total manpower is 7 nos. per day	64.80
	Grand Total Value in Lakh		139.05

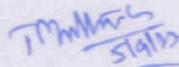
6. The online tender will be floated by 15.09.2023 and the renovation work will complete by 31.01.2024. Then the ETP will be operated in full capacity of 7 lakh lts per day.
7. The 11th respondent humbly submits that the the tender process is under progress. The work will be completed within 5 months for complete renovation of existing ETP for handling the received raw effluent water and distribution of treated water inside the dairy campus.

Hence it is respectfully prayed that this Hon'ble Court may be pleased to record the status report and pass suitable orders and thus render justice.

Dated at Chennai this the 04th day of September 2023

The 11th respondent Advocate.


V. RAJINI KANTH, B.Com., B.L.,
ADVOCATE - Enrl. No.1203/2009
Andhra Insurance Building, 3rd Floor
No.151, Thambu Chetty Street, Room No.19,
Chennai - 600 001. Mobile : 8610316415


Before Me
JOINT MANAGING DIRECTOR
THE TAMIL NADU CO-OPERATIVE
MILK PRODUCER'S FEDN. LTD.
AMBATTUR, CHENNAI - 600 098.
Advocate : Chennai

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TAMILNADU POLLUTION CONTROL BOARD

<p>From</p> <p>Er. S.IndiraGandhi, M.E., District Environmental Engineer Tamil Nadu Pollution Control Board 77A, South Avenue Road, Ambattur Industrial Estate, Chennai – 600 058.</p>	<p>To</p> <p>The Deputy General Manager, Tamil Nadu Cooperative Milk Producers Federation Ltd, ambattur dairy, No.29&30, SIDCO Industrial Estate Ambattur, Chennai-600 098.</p>
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Lr. NO.TNPCB/DEE/AMB/ RL/F.AMB0062/W&A/2022, dated: 12.04.2023

Sub: TNPC Board - O/o. DEE, Ambattur - Industries – M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd , Ambattur Dairy , Plot No. 29 & 30, SIDCO Industrial Estate, Ambattur, Chennai – 600098 –Non compliance of directions and conditions in consent order issued—Regarding.

Ref: 1. Proc.No.T2/TNPCB/F.0541AMB/RL/AMB/W&A/2021 dt: 10.12.2021
2. Directions issued dated 16.12.2022
3. Inspection of the unit on 11.04.2023

With regard to discharge of trade effluent into nearby Ambattur surplus storm water canal as against the conditions mentioned in consent order dt: 10.12.2021, show cause was issued to the unit vide Proceedings dt: 13.07.2022. Since, there is no reply for the show cause notice, personal hearing was conducted on 18.11.2022 and instructed to comply certain points. Due to non compliance of points mentioned in the personal hearing, TNPC Board has issued Directions to comply vide Proc. Dated 16.12.2022.

In connection to this, during inspection on 11.04.2023, it was noticed that the unit has not restricted the production within the consented quantity. Further, it was noticed that the effluent generation is 430 KLD as against the consented quantity of 325 KLD. The ETP components provided such as Bar screen chamber I and II, oil skimmer, Pre aeration tank, aeration tank III, Clarifier II, Pressure sand filter, Activated carbon, UASB reactor, Biogas digester, sludge

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drying bed were not in operation and the trade effluent generated was flowing into the ETP components as such without any treatment. It was also noticed that only aeration tank I and II was in operation and it also seems that required MLSS was not achieved. It was noted that there is stagnation of trade effluent in the storm water drain inside the premises which shows there is no adequate green field for discharge of treated trade effluent for gardening. It was instructed to stop receiving the trade effluent from adjacent product dairy, but still there are provisions for receiving the trade effluent from the adjacent product dairy. It was informed that trade effluent generated from product dairy was lifted to the unit located in shollinganallur, but unit has not provided documents for the same.

In this regard, you are requested to take immediate action to comply with the following:

1. The unit shall strictly restrict the production capacity of the milk processing plant within consented capacity of 9000T/M (3lakhs liters/day) immediately.
2. The unit shall take immediate action to revamp the ETP and bring all the treatment units into operation.
3. The unit shall apply and obtain CTO-Expansion for its expansion activity and then only can go for expansion production of 4 Lakhs liters/day.
4. The unit shall operate and maintain the ETP efficiently and continuously so as to achieve the standards prescribed by the Board.
5. The unit shall ensure that no treated/untreated effluent is discharged outside its premises under any circumstances.
6. The unit shall furnish proposals to develop greenbelt within the premises utilizing the treated effluent.

The action taken on the above shall be initiated in this regard at the earliest.

Sandy 12/4/2023
District Environmental Engineer,
Tamilnadu Pollution Control Board,
Ambattur.


12/4/23

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**TAMIL NADU CO-OPERATIVE MILK PRODUCERS FEDERATION LTD
AMBATTUR DAIRY, CHENNAI - 98**

Ref no.: 058/DGM(P)/AD/Engg/ETP/93

Dated: 18.04.2023

To

The District Environmental Engineer,
Tamilnadu Pollution Control Board,
77A, South Avenue Road,
Ambattur Industrial Estate,
Chennai - 600 058.

Respected Madam,

Sub: TCMPF Ltd - Ambattur Dairy - Reply for findings during the
inspection of TNPCB officials on 11.04.2023 - reg.

Ref: Lr No.: TNPCB/DEE/AMB/RL/F.AMB0062/W&A/2022, dated:
12.04.2023 of TNPCB, Ambattur, Chennai.

It is herewith submitting the reply for findings during the inspection
on 11.04.2023 as per above reference cited.

The defect and reply are as follows,

Defect 1: The unit has not restricted the production within the consented
quantity. Further, it was noticed that the effluent generation is 430 KLD as
against the consented quantity of 325 KLD.

Reply 1: The water hose points are provided at many places of production
area for cleaning purpose. These points are not handled properly and the
water continuously flows outside and collected at ETP. Now the hoses are
removed and buckets are placed. The effluent generation will be restricted to
325 KLD.

Defect 2: The ETP components provided such as Bar screen chamber I and II, Oil skimmer, Pre aeration tank, aeration tank III, Clarifier II, pressure sand filter, Activated carbon, UASB reactor, Biogas digester, sludge drying bed were not in operation and the trade effluent generated was flowing into the ETP components as such without any treatment.

Reply 2: The files are already initiated and sent to approval for rectifying Bar screen chamber I and II, Pre aeration tank and Clarifier II. Further the steps will be taken immediately to rectify the remaining components. The Cow dung, Urea, DAP and Culture are purchased and started feeding in the ETP. The water clarity will be attained within 15 days.

Defect 3: Only Aeration tank I and II was in operation and it also seems that required MLSS was not achieved.

Reply 3: The Cow dung, Urea, DAP and Culture are started feeding in the Aeration tank. So the MLSS will be developed and the water clarity will be attained.

Defect 4: There is stagnation of trade effluent in the storm water drain inside the premises which shows there is no adequate green field for discharge of treated trade effluent for gardening.

Reply 4: The steps will be taken immediately to increase the green fodder and trees in the empty available lands inside the dairy premises. The stagnation will be avoided by installing the pipe lines and dispersing the water.

Defect 5: To stop receiving the trade effluent from the adjacent product dairy, but still there are provisions for receiving the trade effluent from adjacent product dairy.

Reply 5: The pump of trade effluent of product dairy has been lifted out and completely stopped from 29.03.2023.

Effect 6: The trade effluent generated from product dairy was lifted to the unit located in Sholinganallur, but the unit has not provided documents for the same.

Reply 6: The necessary bill copy will be submitted.

Hence, it is assured that the instructions will be strictly followed and rectify the existing issues at the earliest.

JF
18/4/23
omb *lh*
Asmes

J. Balakrishnan 18/4/23
Deputy General Manager(Prodn) 1/2
Ambattur Dairy

DESPATCH
DATE 18/4/23
L. Gov
RMA / AD / CH-98.



TAMIL NADU POLLUTION CONTROL BOARD



From
Dr. Jayanthi.M, I.F.S.,
Chairperson,
Tamilnadu Pollution Control Board,
76, Mount Salai,
Guindy, Chennai 32

To
The Managing director,
M/s. Tamil Nadu Cooperative Milk Producers
Federation Ltd,
NO:3A, Pasumpon Muthuramalinganar Salai,
Nandanam, Chennai - 600 035.

Letter No. T1/TNPCB/F.0541/AMB/RL/Complaint/2021, dated: 27.06.2023

Sir/Madam,

Sub: TNPCB- Industries- M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy, Plot No. 29 & 30, SIDCO Industrial Estate, Ambattur – Violation of Board's Directions and Consent order conditions – **To attend Personal Hearing on 30.06.2023 at 11:00 AM at TNPCB, Corporate office, Guindy – Reg.**

- Ref:**
1. Board Proc. No. TNPCB/T2/F.0541/Directions/W&A/2022 Dt: 16.12.2022.
 2. Letter No. TNPCB/DEE/AMB/F.0062/RL/2023, dated: 09.01.2023
 3. Letter No. T2/TNPCB/F.0541/2021, dated: 13.02.2023
 4. Letter No. TNPCB/DEE/AMB/F.0062/RL/2023, dated: 13.04.2023
 5. Letter No. TNPCB/DEE/AMB/F.0062/RL/2023, dated: 09.06.2023

I am to invite your attention to the references cited, wherein the unit of M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy, Plot No. 29 & 30, SIDCO Industrial Estate, Ambattur has obtained consent to operate and subsequent renewal valid up to 31.03.2022.

The unit of M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy, Plot No. 29 & 30, SIDCO Industrial Estate, Ambattur was inspected on 13.07.2022 and it was noticed that the said unit was *discharging trade effluent into nearby Ambattur surplus storm water canal* thereby violating the conditions mentioned in the consent order dated 10.12.2021. Based on this, show cause notice was issued to the unit by the DEE/TNPCB/Ambattur vide Proc., dated 13.07.2022.

As, the unit has not replied for the show cause issued, personal hearing was conducted on 18.11.2022 at O/o. DEE, TNPCB, Ambattur and the unit was given certain instructions but failed to comply, which was noticed during the inspection on 02.12.2022.

Based on the above, the unit of M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy, Plot No. 29 & 30, SIDCO Industrial Estate, Ambattur was issued with Directions vide Proc., dated 16.12.2022 to restrict their production capacity within consented quantity, to operate ETP efficiently and several other directions as stated therein.

Subsequently, the unit was inspected on 09.01.2023 and it was noticed that, the unit was under operation without complying with any of the conditions mentioned in the directions. In this regard, Animal Husbandry, Dairying, Fisheries and Fishermen Welfare Department was informed and requested to issue necessary instructions to the said unit vide letter dated 13.02.2023.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpcb-chn@gov.in Web : tnpcb.gov.in

Tamil Nadu

Further, the unit was again inspected on 11.04.2023 and it was noticed that, the unit was operating beyond the consented quantity and the effluent generation was 430 KLD (consented quantity is only 325 KLD). The ETP components provided were not in operation and the trade effluent generated was flowing into the ETP components as such without any treatment. Also, it failed to comply with the Board's directions.

Also, the unit was instructed to stop receiving the trade effluent from adjacent product dairy unit, but was still receiving. It was informed by the unit authorities that trade effluent generated from product dairy was lifted to the unit located in Sholinganallur, but the unit has not furnished records for the same.

Further, during inspection of the unit on 09.06.2023 based on a complaint, it was observed that there is stagnation of partially treated trade effluent all over the storm water drain inside the premises and looking like a pond. Sometimes this effluent seeps into the storm water canal running in front of the unit outside the premises.

As the unit has not complied with the directions issued vide proc., dated 16.12.2022 and has not initiated any action to comply with the conditions, the Board has decided to call for another Personal hearing at Corporate office to proceed further.

Hence, it is requested to kindly nominate senior officials of M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd to attend the Personal Hearing in Tamilnadu Pollution Control Board, Corporate office, No.76, Mount Salai, Guindy, Chennai 32 on 30.06.2023 at 11:00AM along with related documents and proposal for the compliance of directions issued to M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy, Plot No. 29 & 30, SIDCO Industrial Estate, Ambattur.

The receipt of this letter may please be acknowledged.

R. Jayaram
26/6/23
For Chairperson

R. Jayaram

Copy to:

1. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ambattur - To attend the meeting along with necessary documents.
2. The Deputy General Manager,
M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy,
Plot No. 29 & 30, SIDCO Industrial Estate,
Korattur village, Ambattur taluk, Chennai district - 600 098.
3. PRO - for making necessary arrangements.

Copy submitted to:

1. The Principal Secretary to Government,
Animal Husbandry, Dairying, Fisheries and Fishermen Welfare Department,
Secretariat, Chennai - 600 009 - along with a copy of T.O. Letter dated 13.02.2023



Tamilnadu Co-operative Milk Producers Federation Ltd.,
No.: 29 & 30, Ambattur Industrial Estate, Chennai-98,
Email: agmead12@gmail.com,
Phone: 044 23464528 - 533.

Ref: 23073/DGM(P)/AD/Engg/ETP/23

Date: 06.07.2023

To

Dr. Jayanthi.M, I.F.S,
Chairperson,
Tamilnadu Pollution Control Board,
76, Mount Salai,
Guindy, Chennai - 32.

Sir,

Sub: TCMPP Ltd - Ambattur Dairy - Submitting of reply for hearing
Attended on 30.06.2023 for renovation of ETP and disposal of
plastic waste - regarding.

We herewith state that, the proposal for renovation of ETP has been prepared and received approval from our Managing Director. The tender process will be started immediately and it is assured that the work will complete within 6 months.

The details of work to be carried out are as follows,

S. No.	Name of Equipment	Nature of Work	Cost Estimation in Lakh
1	Equalization tank	1. Cleaning of scum, 2. Civil plastering of damaged portion of the tank, 3. Providing sufficient coarse bubble air diffusers for equalization tank and 4 nos. of collection wells.	5.00
2	Aeration tank - 1	1. Removing of old gear box with fan unit, 2. Civil plastering of damaged portion of the tank, 3. Providing sufficient fine bubble air diffusers.	10.40
3	Clarifier - 1	1. Removing of damaged unit, 2. Civil plastering of damaged portion of the tank and increasing the height for 2 feet. 3. Supply, installation and commissioning of new clarifier mechanism with connecting pipe lines by utilizing the existing MS bridge.	6.50

4	UASB Digester	1.Removing of scum deposition inside the digester, 2.Repairing and replacing of damaged gutters in the topside, 3.Replacing of damaged gas pipe lines, painting of staircase and supports.	8.00
5	Sand filter	1.Removing of old materials inside the filter, 2.Painting of inner and outer portions, 3.Replacing of new filler materials.	1.50
6	Carbon filter	1.Removing of old materials inside the filter, 2.Painting of inner and outer portions, 3.Replacing of new filler materials.	1.70
7	Sludge drying bed - 8 nos.	1.Removing of old materials inside the bed, 2.Replacing of new filler materials.	2.50
8	Dissolved Air Flootation Unit(DAF)	1.Supply, installation and commissioning of DAF unit with structures and frames for the capacity of 8 LLPD	30.15
9	Final treated water distribution lines	1.Supplying and fixing of 2.5 inch dia and 10 kg/cm ² PVC pipe line for 2500 mts with necessary valves and fittings, 2.Fixing at 2 feet below the ground level and providing 1.5 inch pipe with valves of 150 nos. for distributing water.	8.50
Total Value for Renovation Work in Lakh			74.25
10	Operation and maintenance for 3 years on 3 shift basis	Supplying of 2 man power for each shift(One technical person and one nontechnical person) and 1 no. of nontechnical person on general shift. Total man power is 7 nos. per day	64.80
Grand Total Value in Lakh			139.05

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The work will be completed and the trade effluent will be handled in our ETP. The consent expansion will also be applied in future for handling excess quantity of trade effluent. Presently, the stagnation will be avoided by installation of pipe lines for 2500 mts for distribution of water. The fodder trees will also be planted inside the dairy campus.

It is also assured that, the plastic waste deposited inside the dairy campus will be disposed at regular intervals and the accumulation will be avoided in future.

Kindly accept our reply and requested to issue the consent renewal.

Thanking you

For TCMPPF Ltd,
Deputy General Manager(Prodn),
Ambattur Dairy.

TH/23
AGMCE)



TAMIL NADU POLLUTION CONTROL BOARD

From
Thiru. R.Kannan, M.Tech
Member Secretary,
Tamil Nadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai – 600 032.

To
The Deputy General Manager,
M/s. Tamil Nadu Cooperative Milk Producers
Federation Ltd, Ambattur Dairy,
No:3A, Pasumpon Muthuramalinganar Salai,
Nandanam,
Chennai - 600035.

Letter No: T2 / TNPCB / F. 0541 AMB/RL/2021, Dated: 25.08.2023

Sub: TNPCB – Industries – M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy, S.F.No. Plot No.29&30, Korattur village, Ambattur Taluk and Chennai District – Instructions issued to apply for Expansion project (Dairy product) along with proposal for Zero Liquid Discharge - Timeline for the compliance of the points discussed in personal hearing conducted on 30.06.2023 – To be furnished- Regarding.

Ref:

1. Proc.No.T2/TNPCB/F.0541AMB/RL/AMB/W&A/2021 Dated: 10/12/2021
2. Proc.No.:TNPCB/T2/F.0541/Directions/W&A/2022 Dated:16.12.2022
3. Lr.No.TNPCB/DEE/AMB/F.0062/RL/2023 Dated:9.6.2023
4. Lr.No.T1/TNPCB/F.0541/AMB/RL/Complaint/2021 Dated:27.6.2023
5. Minutes of the Personal Hearing Meeting conducted on 30.06.2023
6. Your reply letter dated 6.7.2023

I invite your kind attention to the reference 1st cited, wherein the Consent order was issued to your unit of M/s. Tamil Nadu Cooperative Milk Producers Federation Ltd, Ambattur Dairy, S.F.No. Plot No.29&30, Korattur village, Ambattur Taluk and Chennai District under Water (Prevention and Control of Pollution) Act 1974 & the Air (Prevention and Control of Pollution) Act 1981 with validity upto 31.3.2022.

Subsequently, the DEE, Ambattur has inspected your unit on 09.06.2023 and recommended to the Board to conduct a personal hearing, since you have not complied with the directions issued vide reference 2nd cited and have not initiated any action to comply with the conditions.

Also, the Report of Analysis of the effluent samples collected at the Effluent Treatment Plant outlet for the months of Jan 2022 to May 2023 and the samples taken from the storm water drain inside the premises leading to Ambattur surplus storm water canal for the months of Dec 2022, Feb 2023 & May 2023 shows that the effluent quality parameters are exceeding the limits prescribed for the effluent disposal.

Further, a personal hearing meeting was conducted with your unit representatives on 30.6.2023 at TNPCB, Corporate Office and following decisions were arrived and the minutes of the meeting was communicated vide reference fifth cited:

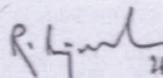
1. The unit shall submit proposal for improving the existing Effluent treatment plant/ new ETP with Zero Liquid Discharge (ZLD) system for existing (Ambattur dairy) and expansion (Product dairy) together within a week's time and action plan to complete the proposal within a period of 4-6months
2. The unit shall properly collect and dispose the Plastic Waste (covers, sheets etc.,) stored in the premises at regular interval without any accumulation.
3. The unit shall ensure that no stagnation of effluent inside / outside the premises.

However, in your reply letter dated:6.7.2023, you have furnished the proposal of ETP renovation (above said point 1) and assured that the ETP renovation work will be completed within 6 months. However, you have not furnished the timeline for above said points (2) and (3).

In this regard, you are requested to apply for your Expansion project (Dairy product) along with proposal for Zero Liquid Discharge and also to furnish the timeline for the compliance of the following points immediately:

- For the proper collection and disposal the Plastic Waste (covers, sheets etc..) stored in the premises.
- For the installation of pipelines of about 2500 m so as to avoid the stagnation of effluent inside / outside the premises.

The receipt of this letter shall be acknowledged.


24/7/23 For Member Secretary



Tamilnadu Co-operative Milk Producers Federation Ltd.,
No.: 29 & 30, Ambattur Industrial Estate, Chennai-98,
Email: agmead12@gmail.com,
Phone: 044 23464528 – 533.

Ref. no.: 23073/DGM(P)/AD/Engg/ETP/23

Date: 04.09.2023

To,

Thiru. R.Kannan, M.Tech,
Member Secretary,
Tamilnadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai – 600 032.

Sub: TCMPF Ltd – Ambattur dairy – Submitting reply for status of
ETP renovation work and plastic waste disposal – reg.

Ref: No.: T2/ TNPCB/ F. 0541 AMB/RL/2021, dated: 25.08.2023
of M/s.TNPCB, Guindy Chennai.

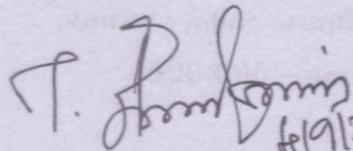
It is herewith inform that, as per discussion in personnel hearing conducted on 30.06.2023 by M/s.TNPCB, Guindy, the following steps has been taken to renovate the ETP and plastic waste disposal.

- 1) The tender document is prepared for renovation of ETP with operation and maintenance work. It will be floated through online by 15.09.2023.
- 2) The pipe line providing for 2500 mts is also included in the same tender. The tender will complete by 20.10.2023 and the work will also complete within 31.01.2024.
- 3) The plastic waste of quantity 7.5 ton has been disposed on 21.08.2023 and 100 ton disposed on 22.08.2023.
- 4) The tender has been finalized separately for 95 ton and 300 ton of plastic waste. The existing quantity will be disposed within 06.10.2023. Further disposal will be carriedout by every 15 days by floating advance tender.

- 5) The country variety trees of 3200 nos. are planted on 04.06.2023 and 2100 trees are planted on 29.08.2023. Further plantation in vacant area will also be carried out in upcoming days.

Hence, it is assured that the ETP renovation work will be completed within the stipulated time period and the plastic waste will also be disposed immediately.

This is submitted for your kind information.


for. Deputy General Manager (Prodn) 11/9/23
Ambattur Dairy

TAMIL NADU POLLUTION CONTROL BOARD



OFFICE OF :

DOC TYPE :

OFFICE CODE :

CODE :

CASH RECEIPT NO. **137048**

ACCOUNTS				S.L.			

Date: **13/11/2023**

Received from **M/s. Tamil Nadu Cooperative Milk Producers**
Hd (Ambattur Dairy), Ambattur, Chennai - 68

the sum of Rupees **Seven Lakh Seventy one Thousand five**
hundred and fifty four only

in cash / by D.D. / Banker's Cheque No **201563** dated **10/11/2023**

drawn on **Canara Bank** Payable at **Chennai**

towards Cess / EMD / SD / Consent Fee to Air / Water / Analysis fees / AAQS /
VEM Test Fees / ETI / Other **Rco.**

(2022-23)

Rs. **7,71,554/-**

13/11/23
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ambattur, Chennai-58.

TAMIL NADU POLLUTION CONTROL BOARD



OFFICE OF :

DOC TYPE :

OFFICE CODE :

CODE :

CASH RECEIPT NO. 178233

Date: 27/03/2023

ACCOUNTS				S.L.			

Received from M/s. TCM PF Hel (Ambattur Dairy)

No: 29 & 30, Ambattur Indl Estate, Ambattur,

the sum of Rupees Seven lakh seventy one thousand four hundred and fifty four only

in cash / by D.D. / Banker's Cheque No 301652 dated 27/3/23

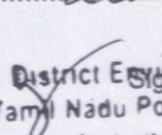
drawn on Chennai Payable at Chennai

towards Cess / EMD / SD / Consent Fee to Air / Water / Analysis fees / AAQS /

VEM Test Fees / ETI / Other RCO

(2023 - 2024)

Rs. 7,71,554/-


 District Environmental Engineer,
 Tamil Nadu Pollution Control Board
 Ambattur, Chennai-58

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(E-Tender through eProcurement Portal at <https://tntenders.gov.in>)

E-Open Tender Document for
"Renovation of Effluent Treatment Plant(ETP) ^{and} for operation and maintenance of ETP for
1 year at Ambattur Dairy"

Open Tender Reference No: 3587/JMDO/Engg/2023

The Tamilnadu Cooperative
Milk Producers' Federation Ltd
Chennai 600 098

**The Dy. General Manager (Engg.),
The Joint Managing Director's Office,
Tamilnadu Cooperative Milk Producers' Federation Ltd.,
Plot No.29 & 30,
SIDCO Industrial Estate, Ambattur,
Chennai – 600 098.
Telephone No: 044-23464528/29/30/31/32
E-Mail - dgmpurchase@gmail.com**

Website for online bid submission
<https://tntenders.gov.in>

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TENDER INFORMATION

1. Name and address of the Purchaser	The Dy. General Manager (Engg.), The Joint Managing Director's Office, Tamilnadu Cooperative Milk Producers' Federation Ltd., Plot No.29 & 30, SIDCO Industrial Estate, Ambattur, Chennai – 600 098. Telephone No: 044-23464528/29/30/31/32 E-Mail - dgmpurchase@gmail.com
2. Name and address of the User	The Dy. General Manager (Dg.), Ambattur Dairy, TCMPF Limited, Plot No.29 & 30, SIDCO Industrial Estate, Ambattur, Chennai – 600 098.
3. Name of the Item / Work	e-bid open tender for the renovation of Effluent Treatment Plant(ETP) for proper operation and maintenance for 1 year at Ambattur Dairy
4. Method of Tender	e-Tender System (Online Technical Bid and Financial Bid) through eProcurement Portal https://tntenders.gov.in
5. Open Tender Reference Number	3587/JMDO/Engg/2023
6. Tender Estimated Value	Rs.95.85 Lakhs
7. Earnest Money Deposit (EMD)	Rs.95,850/-
8. URL for online bid submission for e-tender	https://tntenders.gov.in
9. Cost of Tender Document	Tender documents can be downloaded at free of cost from the website https://tntenders.gov.in and https://aavin.tn.gov.in
10. Tender Document Availability Date & Time on the Portal for downloading and e-submission	From: . .2023 to . .2023 Up to 3.00 P.M.
11. Date & Time of Pre-Bid meeting	Date: . .2023 Time: 11.00 A.M.
12. Date & Time of Closing of e-Submission of Technical Bid and Financial Bid	Date: . .2023 Time: 3.00 P.M.
13. Date & Time of opening of Part I Technical Bid of e-Tender	Date: . .2023 Time: 3.30 P.M.
14. Date and time of opening of Part II Financial Bid	The date of opening of Financial Bid will be informed to the eligible bidders through Online Portal and registered e-mail.

<p>15. Place of Pre-Bid meeting & Part I Technical Bid and Part II Financial Bid opening</p>	<p>The Joint Managing Director's Office, Tamilnadu Cooperative Milk Producers' Federation Ltd., Plot No.29 & 30, SIDCO Industrial Estate, Ambattur, Chennai – 600 098. Telephone No: 044-23464528/29/30/31/32</p>
<p>16. Special Instructions to the Contractors/Bidders for the e-submission of the bids online through this eProcurement Portal. The link for which is</p>	<p><u>https://tntenders.gov.in/nicgep/app?page=HelpForContractors&service=page</u></p>
<p>17. Bidders Manual Kit. The link for which is</p>	<p><u>https://tntenders.gov.in/nicgep/app?page=BiddersManualKit&service=page</u></p>

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**BEFORE THE HON'BLE
NATIONAL GREEN
TRIBUNAL
SOUTHERN ZONE**

**APPLICATION NO 125 OF
2022**

KORATTUR LAKE
PROTECTING PEOPLE'S
MOVEMENT
Represented by Mr. S.Sekaran
..... Applicant

-Vs-

State by Tamilnadu,
Rep. by its Secretary
to Government, and others
..... Respondents

**STATUS REPORT FILED BY
THE 11TH RESPONDENT
(AAVIN)**

M/S V.RAJINIKANTH-1203/2009

**COUNSEL FOR AAVIN
11TH RESPONDENT**

**Mobile :8610316415
e mail: advocaterajini@gmail.com**